

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/01187/2015

HYDERABAD, this the 12th day of November, 2020.



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

D.P. Saraiah S/o Elaiah,
Age 53 years, Occ : Technician-I,
O/o Senior Section Engineer,
Electrical, Maintenance,
Kazipet Division, South Central Railway,
Kazipet.Applicant

(By Advocate : Mrs.S.Anuradha)

Vs.

1. The Union of India rep by
The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad-500 071.
2. The Senior Divisional Electrical Engineer,
Maintenance, South Central Railway,
Secunderabad-500 071.
3. The Divisional Railway Manager (Personnel),
South Central Railway, Secunderabad-500 071.
4. The Deputy Chief Personnel Officer, Reservation,
South Central Railway, Head Quarters
Secunderabad.Respondents

(By Advocate: Mr. Brahma Reddy, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)



Through Video Conferencing:

The OA has been filed with regard to transfer of the applicant from Kazipet to Manchiryal in the year 2015. However, as the applicant had joined the new post, nothing remains to adjudicate in the OA. Therefore the OA is dismissed as infructuous.

2. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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